

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

LLP.A.No.119/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M

Name of the Company	Alps Tradecom.LLP		
Under Section	60,61,62 LLP		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHAKEEL MD. AKHTER
2. PRINCE VERMA

Applicants

12/12/2017

ORDER

Ld. Counsel for the petitioner is present.

List it on 12/02/2018.

(Jinan K.R.)
Member (J)

(V.P.Singh)
Member (J)